

HIGH COURT OF ORISSA, CUTTACK

Notice No. XXXIII-07/2019 -(PF-1)-13429 / dated. 04.11.2019

NOTICE FOR AWARD OF TENDER

In reference to the Hon'ble Court's e-Tender Notice. XXXIII-07/2019-9671, Dated 16.08.2019 it is hereby notified:

- (i) None of the bidders are found successful with regard to supply, installation and testing of Display Board Monitors.
- (ii) Bidder *M/s. Power Max, Bhubaneswar* is found L1 and is declared to be successful bidder with respect to **Supply, Installation and Testing of 30 numbers of Thin Clients only.**

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage in the interest of justice and proper administration.

By order

Registrar (Judicial)